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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6461/2014

PICHESWAR GADDE

..... Petitioner

Through

Dr Rakesh Gupta with Ms Poonam Ahuja,
Mr Rakesh Bhardwaj and Mr Mukul Mathur,
Advocates.

versus

COMMISSIONER OF INCOME TAX DELHI-IV

..... Respondent

Through

Ms Suruchi Aggarwal, Sr Standing Counsel.

+ W.P.(C) 6463/2014

SUNITA GADDE

..... Petitioner

Through

Dr Rakesh Gupta with Ms Poonam Ahuja,
Mr Rakesh Bhardwaj and Mr Mukul Mathur,
Advocates.

versus

COMMISSIONER OF INCOME TAX DELHI-IV

..... Respondent

Through

Ms Suruchi Aggarwal, Sr Standing Counsel.

CORAM:

HON'BLE MR. JUSTICE BADAR DURREZ AHMED

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

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20.02.2015

CM No.1147/2015 in W.P.(C) 6461/2014

CM No.1146/2015 in W.P.(C) 6463/2014

There are the applications seeking early hearing of the writ petition on account of orders dated 24.07.2014, 04.08.2014 and 18.12.2014 passed by the High Court of Himachal Pradesh. We have heard the learned counsel for the parties.

The applications for early hearing are allowed.

The writ petition shall be taken up for consideration today itself.



The date of 19.03.2015 stands cancelled.

W.P.(C) 6461/2014

W.P.(C) 6463/2014

These writ petitions are allowed to the extent as indicated in W.P.(C) 6830/2014.

Completed.
BADAR DURREZ AHMED, J

Sanjeev Sachdeva
SANJEEV SACHDEVA, J

FEBRUARY 20, 2015
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